

14.8.03

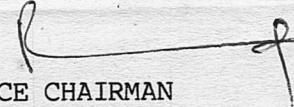
HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

List has been revised, none is present for the applicant. Respondents have filed M.A.2371/03 for condoning delay and filing counter affidavit. The delay is condoned and counter is taken on record.

M.A.2372/03 is for dismissing the OA.

Shri V.K.Singh, holding brief of Shri N.P.Singh counsel for respondents submits that this OA has been rendered infructuous as applicant had joined at Kendriya Vidyalaya, Joshimath. This OA was filed challenging the show cause notice dated 30/31.12.02 under Article 81(d) which relates to Voluntary Abandonment of Service. As the applicant has already joined at Joshimath, no action is required on the notice and the OA has been rendered as infructuous.

The OA is dismissed as infructuous. No order as to costs.


VICE CHAIRMAN

Uv/